

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: IMT CONSTRUCTION PVT. LTD V/S ROC

SECTION : 252(1) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPELLANT : SH. HIMANSHU HARBOLA ALONGWITH  
SH. KETAN MADAN, ADVS.

COUNSEL FOR ROC : SH. KRISHNA DEV VYAS, ADV.

COUNSEL FOR I.T. DEPT. : SH. KRISHNA AGARWAL, SR.S.C.

C APPEAL NO.223/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Himanshu Harbola, Advocate for the Appellant, Sh. Krishna Dev Vyas, Advocate for the ROC and Krishna Agarwal, Sr. Standing Counsel for the Income Tax Department through Video Conferencing.

Record shows that the reply of the Income Tax Department is on record, but no reply has been filed on behalf of the ROC. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 25<sup>th</sup> August, 2021 before Regular Court/through Video conferencing, by which time pleadings be exchanged between the parties.

Dated : 19.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)